

Views of NCW on death Sentence for Rapists

†200. SHRI JANESHWAR MISRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the National Commission for Women has rejected the proposal regarding death sentence to the rapists; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) While considering the proposal of having death sentence for rapists, the views of the National Commission for Women for not providing death penalty for rapists will be kept in mind.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Non-Payment of Electricity Bills by IDPL

973. DR. Y. LAKSHMI PRASAD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether IDPL in Andhra Pradesh failed to pay electricity dues to State Electricity Board for the last 20 months or so; and

(b) if so, whether the Union Government proposed to pay the bill in the interest of citizens staying there, who are to bear the brunt of disconnection of electricity, in the absence of non-revival of the company?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS): (a) and (b) IDPL has not been able to clear all the outstanding dues of Andhra Pradesh Transmission Corporation Ltd. and Andhra Pradesh Gas Power Corporation Ltd. These dues will be dealt with in accordance with the decision regarding the revival of IDPL.

Revival of Ramagundam unit of FCI

†974. DR. Y. LAKSHMI PRASAD: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Ramagundam unit of Fertilizer Corporation of India is facing closure; and

†Original notice of the question was received in Hindi.